

RAJASTHAN HIGH COURT

No. 13/PI/2021

Date- 27.06.2021

C I R C U L A R

In partial modification of this office previous Circular No. 12/PI/2021 dated 24.06.2021, it is hereby notified that from 28.06.2021 to 03.07.2021, Clause-1, 2 and clauses related thereto in above Circular shall remain suspended and during this period, regular hearing of cases in Subordinate Courts/Special Courts/Tribunals shall be only through video conferencing. Other conditions of Circular dated 24.06.2021 as applicable, shall remain same.

By Order


REGISTRAR GENERAL

No.Gen./XV/42/2020/1818

Date – 27.06.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar cum Principle Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. The Private Secretaries to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench.
3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgeship.
4. Presiding Officers of all the Special Courts and Tribunals.
5. All the Bar Associations through the concerned District & Sessions Judges.
6. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


REGISTRAR GENERAL